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THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHULRENU GUHA): (a) No formal proposals have been received.

(b) and (c) Do not arise.

RIGHT TO PROPERTY

22. SHRI A. D. MANI:

DR. (MRS.) MANGLADEVI TAL-WAR: SHRI BANKA BEHARY DAS: SHRI BHUPESH GUPTA: SHRI N. SRI RAMA REDDY:

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

- (a) whether his attention has been drawn to a statement made by Shri V. K. Krishna Menon and the growing public opinion that the right to property was being used to block the nation's progress; and
- (b) whether any study of this subject has been conducted for amending the Constitution and the removal of the right to property from the Fundamental Rights Chapter in Part III of the Constitution?

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI P. GOVINDA MENON): (a) Yes, Sir.

(b) No. Sir.

INDUSTRIAL LICENSING POLICY COMMITTEE

23. SHRI CHITTA BASU : SHRI BHUPESH GUPTA : SHRI RAJENDRA PRATAP SINHA : SHRI KOTA PUNNATAH : SHRI ARIUN ARORA:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the examination of the report of ihe Industrial Licensing Policy Inquiry Committee has since been completed;
- (b) whether any decision has been taken thereon; and
- (c) if so, the nature o(the decision taken

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) Certain decisions on the Report of the Industrial Licensing Policy Inquiry Committee have since been taken.

(c) A copy of the Press Note issued in this connection is enclosed. [See Appendix LXXI, Annexure No. 5].

TIMARNI RAILWAY STATION ON CENTRAL RAILWAY

- 24. SHRI SWAISINGH SISODIA: Will the Minister of RAILWAYS be pleased to stete:
- (a) whether Government have under consideration any proposal to develop Timarni railway station on the Central Railway in Madhya Pradesh in the near future; and
 - (b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): (a) No

(b) Does not arise.

विध्य प्रदेश क्षत्र में रेलवे लाइनों का बिछाया जाना

- 25. श्री राम सहाय : क्या रेल मंत्री यह बताने की क्रपा करेंगे कि :
- (क) मध्य प्रदेश के विध्य प्रदेश क्षेत्र में राज्य पुनर्गठन आयोग की सिफारिशों के अनुसार रेलवे लाइनें कब तक बिछाए जाने की आशा है;
- (ख) क्या इस कार्य को हाथ में लेने में किसी प्रकार की कठिनाइयां हैं; यदि हां, तो वे कठिनाइयां क्या हैं; और
- (ग) इन कठिनाइयों पर कब तक काबू पा लिये जाने की सम्भावना है?

t [LAYING OF RAILWAY LINES IN VINDHYA PRADESH REGION

- 25. SHRI RAM SAHAI: Will the Minister of RAILWAYS be pleased state:
- (a) the time by when railway lines are likely to be laid in the Vindhya Pradesh